Central Administrative Tribunal Ernakulam Bench

<u>CP(C) No./180/00066/2019</u> <u>in OA No.180/00381/2019</u>

Monday, this the 11th day of November, 2019.

CORAM

Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member Hon'ble Mr.Ashish Kalia, Judicial Member

K.Gopalakrishnan Nair, aged 77 years S/o Kesava Pillai (Retd.Cashier/Institute of Armament Technology, Girinagar, Pune-411 025. residing at Kolaseri House Thekkumgopuram, Kottayam-686 001.

Petitioner

(Advocate: Ms. Sreekala T.N.)

versus

Shri C.A.Sreekumar Defence Pension Disbursing Officer Defence Pension Disbursing Office NSS Taluk Building Thirunakkara, Kottayam-686 001.

Respondent

(Advocate: Sri Rathish H, ACGSC)

The CP(C) having been heard on 11th November, 2019, this Tribunal delivered the following order on the same day:

ORDER (oral)

By E.K.Bharat Bhushan, Administrative Member

An affidavit in compliance has been filed on behalf of the respondent. On a perusal of the affidavit, it is seen that the direction contained in the order of this Tribunal has been substantially complied with.

2. In view of the above, CP(C) is closed and notice discharged, with liberty to the petitioner to agitate any subsisting grievance.

(Ashish Kalia) Judicial Member (E.K.Bharat Bhushan) Administrative Member

aa.

Annexures filed by the petitioner:

Annexure P1: Copy of the order in OA No.180/381/2019 decided by this

Tribunal, by an order dated 3.6.2019.

Annexure P2: Copy of the representation dated 15.6.2019 without enclosures,

submitted to the respondent along with the postal receipt.

Annexure P3: Copy of the acknowledgment card.

Annexure P4: Copy of the communication dated 7.8.2019, received from the

Armament Research and Development Establishment (ARDE),

Pashan, Pune.

Annexures filedby the respondent:

Annexure R1: Copy of legal opinion of ASG, Kerala dated 18.7.2019. Copy of Review Application filed by the applicant.

Annexure R3: Copy of Principal Controller of Defence Accounts (Pensions),

Allahabad letter dated 7.8.2019.

Annexure R4: Copy of Armament R&D Estt.(ARDE), Pune letter dated

30.8.2019.